

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI


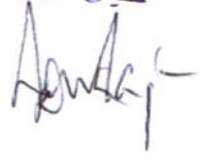
C.P No. 1567/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES: Ajita Enterprise
V/s.
Pratibha Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Rajesh Hegde	PCS For the Respondents	
2	Sevanya Ramani	PCS for Applicants.	

ORDER
CP No. 1567/I&BP/NCLT/MB/MAH/2017

At request of the parties, list this mater on 5.2.2018.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)